

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) No.128 of 2019

In the matter of:

Regal Machaine Tools Pvt Ltd & Ors

Appellant

Vs

Kaushy Lal & Ors

Respondent

Mr. Mani Bhushan Sinha, Mr. Sunil Kumar. Advocates for appellant.

Mr. Naman Joshi, Advocates for R1 to R4.

ORDER

12.09.2019- Learned counsel for appellant submits that he is ready with the rejoinder which he has not been able to file within the specified time frame. He is permitted to file the same during the course of the day with an advance copy to the learned counsel for the Respondent.

2. Process the appeal for final hearing on **21st October, 2019.**

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn